

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 101/TT/2013

Date: 16.7.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of 400 kV D/C Baharampur-Bheramara T/L, LILO of 400kV S/C Farakka-Jeerat T/L at Baharampur, 01 no 80 MVAR Bus Reactor and associated line bays and Reactor Bay at Baharampur associated with Interconnection of Electrical Grids of India and Bangladesh (Indian Portion)

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 20.8.2013:-

1. Status of commissioning of the asset. Auditor / Management certificate and Tariff Forms (Form-1, Form-6, Form-13 and Form-13B) for concerned Asset as per the changed DOCO, if there is any change in DOCO of the Asset;
2. Details regarding "Proposed Domestic Loan 12-13" @ 8.85% and "Proposed Loan 13-14" @ 8.80%.
3. Details of IDC and IEDC for the period of delay in the commissioning of the asset.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)

